

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

ADM/CGC No. 1492 of 1996.

Date of Order: 25-02-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

PRADEEP CH. BHANU BABU

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. P.K. Ghosh, counsel.

For the respondents: Mrs. K. Banerjee, counsel.

O R D E R

Both sides are present.

Matter be listed for hearing regarding admission on 3.7.97. Mrs. Banerjee, 1d. counsel, appears for the Metro Rly. None for other respondents.

Order passed this day, shall be communicated by the petitioner to all other respondents who are not present to-day.

Plain copy be given to the 1d. counsel present.

*Mukherjee*

(M.S. Mukherjee)  
Member(A)

*Chatterjee*

(A.K. Chatterjee)  
Vice-Chairman.